# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

#### ORIGINAL APPLICATION NO.170/01648/2019

## DATED THIS THE 18<sup>TH</sup> DAY OF SEPTEMBER, 2020

#### CORAM:

## HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

### HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Shri Puttaraju T.P.
S/o Shri Puttaborayya,
Aged about 35 years,
Working as TRMNT-II,
Designation: Keyman,
SSE/O/P.WAY/SRF
R/at Gangur Village (Post),
Bhadravathi Taluk,
Shivamogga District

....Applicant

(None for the applicant)

Vs.

- 1. The General Manager, South Western Railway, Hubli Zone, Hubli 580 009
- 2. The Senior Divisional Personnel Officer, South Western Railway, Mysore Division, Mysore 570 001

.....Respondents

(By Shri J. Bhaskar Reddy, Railway Standing Counsel - through video conference)

OA.No.170/01648/2019/CAT/BANGALORE

ORDER (ORAL)

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PER: SURESH KUMAR MONGA, MEMBER (J)

Shri J. Bhaskar Reddy, learned counsel representing the respondents,

at the very outset, stated at the bar that the relief claimed by the applicant

herein has already been granted as vide order dated 10.07.2020 he stands

promoted as Track Maintainer, Grade-I.

2. To support his aforesaid statement, learned counsel for the

respondents has also placed on record a memo along with a copy of the

order dated 10.07.2020 granting promotion to the applicant on the post of

Track Maintainer, Grade-I.

3. In view of the above, nothing survives in the present Original

Application and the same is disposed of having been rendered infructuous.

4. The applicant shall, however, be at liberty to file a fresh Original

Application if he still remains dissatisfied with the aforesaid order dated

10.07.2020 issued by the respondents.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ksk/

# Annexures referred to by the applicant in OA No. 170/01648/2019

Copy of the appointment order dated 02.05.2012
Copy of the promotion order dated 31.05.2014
Copy of the order promoting the applicant from Grade-III
Copy of the provisional list dated 01.07.2014 in the cadre
er Grade-III
Copy of the provisional seniority list dated 31.01.2019
Copy of the communication dated 09.05.2019
Copy of the representation dated 17.09.2019
Copy of the representation given to ADRM, Mysore
Copy of the circular dated 13.08.2013

# **Annexures referred to in reply statement**

Annexure R1	Copy of the RBE No. 111/2014 dated 14.10.2014
Annexure R2	Copy of the Rules of IREM
Annexure R3	Copy of the RBE No. 17/2020 dated 04.02.2020
Annexure R4	Copy of the letter dated 24.01.2020

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